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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/139/ (IB)/2017
NAME OF THE PETITIONER(S) : BULDANA URBAN CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A-m-ILANGO COUNSEL FOR PETITIONER J.

2. L. ABIRAMI Counsel for Respondent. L.A.R.

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed time to seek instructions from the client. Time enlarged at request. Put up on 13.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)